

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Compensation Application No.150 of 1999

In the matter of:

Wasan Exports Pvt. Ltd.

...Applicant

Vs.

Canara Bank & Ors.

...Respondents

Appearance: Mr. Harshavardhan and Ms. Mansi Sood, Advocates with Mr. Pradeep Wasan, witness.

Ms. Khushboo Aggarwal, Advocate for Respondent No.1.

Mr. Mahesh Kasana with Ms. Aprana Rohatgi Jain, Advocates for Respondent No.2.

28.02.2019

Today, the case is listed for cross-examination of the Applicant's witness (PW1) by Respondent No.2. cross-examination by Respondent No.2 is concluded.

In the affidavit of evidence (PW1/X) certain documents are referred to as series starting from Exhibit AW 1/1 (Colly.) to AW1/10. The said documents (not being original) have however been marked as series starting from Mark A to Mark J.

The learned Counsel for the Applicant stated that the Applicant seeks to summon certain documents and witnesses for which an appropriate application will be made before the Hon'ble Tribunal.

List the matter before the Hon'ble Bench on 18.03.2019 for appropriate orders.

**[Peeush Pandey]
Registrar**